

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

REMINDER - II

To

The Principal District & Sessions Judge,
Baramulla / Jammu / Kulgam / Leh / Pulwama /
Samba / Shopian and Srinagar.

No.: 19703/375 + Sts. Dated: 26-9-2016

Subject:- Lok Sabha Starred Question Diary No. 5961 to be answered on
03-03-2016 regarding Cases against senior citizens and Children.

Sir,

In reference to this Registry's Letter No. 40795-817/Sts.
Dated 01-03-2016 and No. 18252-65/Sts. Dated 01-09-2016
regarding the subject cited above that the requisite information is
still awaited from your side despite lapse of more than Five month's
period.

In this connection, you are once again requested to
provide the said information to this Registry at the earliest. So, that
we may be able to transmit the same to the concerned quarter as
desired.

The matter may be treated as Most Urgent.

Yours faithfully'

(Nissar Ahmad Malik)
Deputy Registrar

No. 19703-11 / Sts. Dated: 26-9-2016

Copy to :-

Incharge NIC for uploading the same on the High Court official website.

Deputy Registrar